



\$~41

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 2684/2023 & CRL.M.A. 10118/2023

ARJUN CHAUDHARY Petitioner

Through: Mr. Asim Naeem, Advocate.

versus

STATE OF NCT OF DELHI & ORS Respondents

Through: Mr. Nawal Kishore Jha, APP for State.

Mr. Adit S. Pujari, Ms. Aparajita Sinha and Mr. Sourya Mittal, Advocates for respondent Nos. 3, 4 and 5.

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

%

12.01.2024

Renotify on 07.05.2024.

MANOJ KUMAR OHRI, J

JANUARY 12, 2024/rd